1	2			3		
3	Bihar	The second of th	. •	Champaran, Saharsa, Madhepura, Puruca, Katihar, Saram, Muzaffarpur, Siram- arhi, Darbunga, Madhubani, Ranchi, Gumla, Dehardaga, Palamau, Dumka, Godda, Deoghar and Sahabaganj.		
4	Maharashtra	The second secon		Aurangabad, Jalana, Auravati, Wardha, Buldana, Satara and Dule.		
5	Gujarat			Bharuch.		
∘6	West Bengal		•	Malda, Cooch-B har, West Dinajpur, Darjieling and Jalpaiguri.		
.7	Haryana .			Ambala.		
8	Punjab .	in State of the st	. •	Gurudaspur, Ropar and Hoshi apur.		
-9	Chandigarh	- 12k	. •	Chandigarh.		
10	Himachal Pra	adesh	•	Entire State.		
11	Jammu and	Kashmir.	-	Entire State.		
12	Manipur .			Entire State.		
. 13	Nigaland			Entire State.		
14	Arunachal Pa	radesh	•	Entire State.		
1:	Sikkim .		. •	Entire State.		
10	Mizoram .		٠.	Entire State.		

## 32 Noon

## PAPERS LAID ON THE TABLE

## Notification of the Ministry of Finance (Department of Revenue) Under Customs Act and related papers.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. D. GADHVI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) under section 159 of the Customs Act, 1962, together with explanatory memoranda on the Notifications:—

(i) G.S.R. Nos. 751(E) to 759(E), dated the 13th May, 1986 superseding Notification Nos. 186-Customs to 194-Customs, dated the 1st March, 1986 under which auxiliary duty of customs on goods falling under First Schedule to the Customs Tariff Act, 1975 (51 of 1975), was lavied under the provisions of the Finance Bill, 1986 and reissuing the same Notifications subsequent to the enactment of the Finance Act, 1986 (23 of 1986) on 13th May, 1986.

(ii) G.S.R. No. 903(E) dated the 24th June, 1986, amending Notification No. 276/85-Customs dated the 28th August, 1985, so as to provide for exemption from additional duty of Customs on Polyester fibre sup-lied to the handloom sector for the manufacture of low-price fabrics under a duly approved programme.

[Placed in Library.  $Se_e$  No. **LT**—2772/86  $o_r$  (i) and (ii)]

## Notifications of the Ministry of Finance (Department of Revenue) regarding excise duty and related papers

SHRI B. D. GADHVI: Sir, I also beg to lay:

(i) A copy each in (English ani Hindi) of the following Notifications